

Conclusions and Recommendations of the Hospital Review Committee (1968)

SHRI IQBAL SINGH : On behalf of Shri Satya Narayan Sinha, I beg to lay on the Table a copy of the summary of Main Conclusions and Recommendations of the Hospital Review Committee (1968). [*Placed in Library. See No. LT—1066/68.*]

Punjab Requisitioning and Acquisition of Immovable Property (Haryana Amendment) Act, 1968

SHRI IQBAL SINGH : On behalf of Shri Jaganatha Rao, I beg to lay on the Table a copy of the Punjab Requisitioning and Acquisition of Immovable Property (Haryana Amendment) Act, 1968 (President's Act No. 9 of 1968) published in Gazette of India dated the 1st April 1968, under sub-section (3) of Section 3 of the Haryana State Legislature (Delegation of Powers) Act, 1967. [*Placed in Library. See No. LT—1067/68.*]

Review on the working of the Hindustan Antibiotics Ltd., Pimpri, for the Year 1966-67 etc.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI RAGHU RAMAIAH) : I beg to lay on the Table :—

(1) Review by the Government on the working of the Hindustan Antibiotics Limited, Pimpri, for the year 1966-67, under sub-section (1) of section 619A of the Companies Act, 1956.

(2) A copy of the Annual Report of the Hindustan Antibiotics Limited, Pimpri, for the year 1966-67 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT—1068/68.*]

Report of the Union Public Service Commission

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : On behalf of Shri Vidya Charan Shukla, I beg to lay on the Table a copy each of the following papers under article 323(1) of the Constitution :—

(1) Seventeenth Report of the Union

Public Service Commission for the period 1st April, 1966 to 31st March, 1967 (Hindi and English versions).

(2) Memorandum explaining the reasons for non-acceptance by Government of the Commission's advice in the case referred to in para 33 of the above Report (Hindi and English versions). [*Placed in Library. See No. LT—1069/68.*]

SHRI RANGA (Srikakulam) : I would like to draw your attention to this. This is the Report of the Union Public Service Commission for the period 1st April, 1966 to 31st March, 1967. From 1967 till now, it is more than one year. How is it that the Government has not been able to give any consideration to it and place it on the Table of the House earlier? Why have they taken such a long time for this?

MR. DEPUTY-SPEAKER : The hon. Minister has to give some explanation for the delay. Can he explain it?

SHRI K. S. RAMASWAMY : It took some time to get the Hindi version.

SHRI ATAL BIHARI VAJPAYEE (Balrampur) : Do not bring in Hindi or English here.

MR. DEPUTY-SPEAKER : It took more than one year for translation?

SHRI K. S. RAMASWAMY : That is the difficulty, Sir.

श्री अटल बिहारी वाजपेयी : इनका यह कथन है कि हिन्दी का संस्करण पाने में देर हुई है। यह बात तो तथ्यों से मेल नहीं खाती। रिपोर्ट क्यों देर से आई यह सवाल है। इसका यह जवाब नहीं हो सकता है कि हिन्दी अनुवाद कराने में देर हो गई। अगर उत्तर नहीं है तो क्यों उत्तर देते हैं।

MR. DEPUTY-SPEAKER : I entirely agree with him. The explanation is not quite satisfactory; that much I agree.